

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1074(KB)2019
IA(I.B.C)/1337(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	ICICI BANK LIMITED VS HINDUSTHAN SMALL TOOLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1337(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 7th Progress Report, which is placed at pages 16 to 57 of the application. This application is supported by an affidavit which is placed at pages 10 to 15 of the application. The 7th Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**